

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 146 of 2014**

**Dated : 13<sup>th</sup> August, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Byrnihat Industries Association ..... Appellant(s)  
Versus  
Meghalaya State Electricity Regulatory Commission & Anr, .... Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri  
Counsel for the Respondent (s) : Mr. Matrugupta Mishra  
Mr. Tushar Nagar for R-3  
Mr. Buddy A. Ranganadhan

**ORDER**

Written submissions on behalf of the appellant has been filed today.

Post this Appeal for further hearing on **27<sup>th</sup> August, 2015**.

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

hj/rkt